BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH **KOLKATA**

C.P. 248/KB/17

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th July, 2017, 10.30 A.M.

Nam	ne of the Company	Amit Iron Pvt.LtdVersus- Imeco Limited.		
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

2. Appabrille Lahr, Adv.

1. URMILA CHAKRABORTY, Adv. & For the Sully 2. NIKUNJ BERLIA, Adv. Corporate Milwight 20/17

20 07 2017 -C.P.No.248/KB/17 - Amit Iron Pvt. Ltd. Versus Imeco Limited.

ORDER

Ld. Lawyers on behalf of Operational Creditors as also Corporate Debtor

are present.

Perused the records. On the last date, this Bench has pointed out the

defect and ordered to rectify the same. Till date defects are not cured as

reflected in the check list.

Order reserved.

MANORAMA KUMARI MEMBER(J)

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